

**Shri Thanu Pillai:** What is the maximum capacity for an individual with a small family to produce salt? What is the acreage in which they can produce salt?

**Shri K. C. Reddy:** Ten acres; it is on that basis that 10 acres have been fixed in 1948.

**Shri Thanu Pillai:** May I know whether it is a fact that these small 10 acre-holders are employing other people and are not producing salt by themselves?

**Shri K. C. Reddy:** May be, in some cases it is happening.

**Shri Mohiuddin:** May I know whether the quality of the salt produced by the small producers is not upto the standard of the salt produced in big pans, and is that not coming in the way of introducing higher quality salt in India?

**Shri K. C. Reddy:** That is happening to some extent. Government are seriously considering the imposing of quality control on all salt produced in the country, whether licensed or unlicensed.

**Shri V. Muniswamy:** May I know whether it has come to the notice of Government that such difficulties are being experienced in other factories in the Madras State, like Marakkanam in the South Arcot district, and may I know whether Government propose to provide facilities to the factories such as afforestation, etc.?

**Shri K. C. Reddy:** That is a different question altogether. It does not arise here.

**Mr. Deputy-Speaker:** It does not arise.

**Shri Nanadas:** May I know what steps Government have taken to obviate the price differences between the unlicensed manufacture of salt and the licensed manufacture of salt?

**Shri K. C. Reddy:** That also does not arise.

**Shri V. Muniswamy:** May I know whether it has come to the notice of Government that the workers in the Tuticorin factory are suffering for want of sweet water?

**Shri K. C. Reddy:** I should like to have notice.

**Shri Barman:** May I know whether the producers of salt in this cottage industry sector, that is, below 10 acres, are selling their salt at a lower price and therefore, competition is worrying the bigger factories?

**Shri K. C. Reddy:** May be, they produce at a lesser cost because they have been exempted from the payment of cess. Naturally, they would be able to sell at a lower price.

**Shri Thanu Pillai:** May I know whether the small producers have been subjected to examination of the quality of salt?

**Shri K. C. Reddy:** No.

**Shri M. D. Ramasami:** May I know whether Government are aware of the fact that the price of salt has gone down miserably in recent months affecting the economy of the licensed producers, and if so, what steps do Government propose to take to stabilise the prices?

**Shri K. C. Reddy:** I should like to have notice.

**Shri V. Muniswamy:** May I know whether it is a fact that a memorandum was submitted to the hon. Minister during his visit to Travancore stating that because the salt produced in Tuticorin was being dumped into Travancore, the workers there are suffering a lot, and if so, may I know whether Government have taken any action in this direction because of competition?

**Shri K. C. Reddy:** Yes. A memorandum was submitted. I beg to submit that these questions do not arise out of the main question.

#### NORTH EAST FRONTIER AGENCY

**S.N.Q. No. 15. Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a large number of houses and some granaries of a Tribal Village in Noklai in Tuensang Division in the North East Frontier Agency were burnt to ashes on the 21st April, 1955, by the supporters of the Naga National Council;

(b) if so, the number of houses and granaries which have been burnt;

(c) the number of persons who have been rendered homeless and are without any food stock due to this incident;

(d) whether any assistance has been given to the villagers by Government; and

(e) the action taken by Government against the persons involved in this incident.

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) to (e). Some misguided elements of the Naga National Council were reported to have threatened the village of Nengnei in Tuensang Frontier Division if they co-operated with the Government. Despite this threat, the villagers actively co-operated with the Administration and, as a reprisal, some of these mis-guided elements are reported to have set fire to the village burning 60 houses and 25 granaries. The number of persons rendered homeless is 150. There was no casualty or loss of life. Medical and food relief was rushed by air. The Political Officer, the Assistant Political Officer along with an adequate police force of the Assam Rifles, went to the spot immediately to round up the miscreants.

2. The Government have also sent two Companies of the Shillong Brigade for garrison duties only to Tuensang in order to relieve the Assam Rifles for police duties. The more reasonable and saner elements of the Nagas are not in favour of violence and it is only the extreme elements which are resorting to violence. The situation is under control and it is hoped that the wrong-doers will realise their mistake in adopting violent methods and causing damage and injury to innocent people.

Firm, prompt and effective action is being taken by the Government against the wrong-doers.

**Dr. Ram Subhag Singh:** Since when have these misguided elements of the Naga National Council started taking such action or committing such things and may I know whether the saner elements of the Naga National Council are having control over that organisation and whether that organisation has so far denounced this action?

**Shri Anil K. Chanda:** It is well known that the Naga National Council has always been rather anti-government. It is during the last three or four months that the more violent sections of the Council have taken to methods of violence against the villagers who are co-operating with the Administration. But we have reasons to believe that this section has come to realise the futility of such methods, and their co-operation is increasingly available.

**Shri K. P. Tripathi:** May I know if it is a fact that recently arms and ammunition have been distributed by members of the Naga National Council to other people?

**Shri Anil K. Chanda:** Yes, there have been some reports to that effect.

**Dr. Ram Subhag Singh:** Is it true that the Naga National Council or at least these misguided elements of that organisation get financial and other assistance from foreign elements?

**Shri Anil K. Chanda:** No, we do not have any information.

**Shri M. L. Dwivedi:** Government were making some inquiries into the work of the foreign missionaries in India. May I know whether Government have been able to find out whether they are connected with these activities.

**Shri Anil K. Chanda:** No, there are no foreign missionaries in the Tuensang area. There are some Christian missions working there; but they are all manned by local people.

**Shri Joachim Alva:** In view of the co-operation of the villagers and on account of the impatience of some people awaiting the recommendations of the States Reorganisation Commission, are Government prepared to consider favourably the grant of substantial sums of money for development, public health and educational facilities in that area?

**Shri Anil K. Chanda:** We have made ample financial provision for the development of these areas. During the budget discussions, all these figures were available.

**Shri H. V. Kamath:** What steps, political or otherwise, have been, or are being, taken by Government to wean the Naga Council from its demand for independence?

**Shri Anil K. Chanda:** The Naga Council people operate in the areas which are administered by the Assam Government.

**Shri H. V. Kamath:** My question was different. What steps have been taken by Government to wean the Naga Council from its demand for independence?

**Mr. Deputy-Speaker:** If no steps are taken, say 'No', otherwise, say 'Yes'.

**Shri Anil K. Chanda:** So far as the Naga National Council is concerned, its work is concentrated in the areas which are administered by the Government of Assam, and that Government is taking all adequate steps to counteract the propaganda of the Naga National Council.

**Shri H. V. Kamath:** What adequate steps?

**Shri K. P. Tripathi:** Is it a fact that recently the Governor of Assam visited the Naga hills and a group of about 4000 people received him, and thereafter these disturbances started?

**Shri Anil K. Chanda:** Yes, the Governor was very enthusiastically received in these areas, and it is possibly as a result of this that these

people are made to suffer by the violent section of the Naga National Council.

**Shri K. P. Tripathi:** May I know if it is a fact that after this demonstration of loyalty to the Governor, the fanatical elements in the Naga hills now begin to realise that their strength is waning and therefore, they are taking to intimidation for the purpose of their movement?

**Shri Anil K. Chanda:** Yes, that is true.

## WRITTEN ANSWERS TO QUESTIONS

### Short Notice Question and Answer

#### SECOND FIVE YEAR PLAN

**S.N.Q. No. 16. Shri S. N. Das:** Will the Minister of Planning be pleased to state:

(a) whether it will be possible for Government to put forward any outlines of the Second Five Year Plan before the House, during the current Session;

(b) if not, when it will be possible to do so;

(c) whether the question of inviting the opinions of Members of Parliament on the subject has been considered; and

(d) if so, what procedure is to be followed in this respect?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) No, Sir.

(b) The draft outline of the Second Five Year Plan is expected to be ready by October–November, 1955, after discussions have taken place with State Governments and Central Ministries regarding their respective plans and it will be placed before Parliament.

(c) Yes, Sir.

(d) The Planning Commission proposes to have meetings with the Informal Consultative Committee of Members of the Parliament.